

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.822
TO BE ANSWERED ON 17.09.2020**

IRREGULARITIES IN BPTS

822. SHRI CHANDRA PRAKASH CHOUDHARY:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the cases of irregularities at a large scale have come to light in Bokaro Thermal Power Station (BTPS);**
- (b) if so, the details thereof;**
- (c) the number of cases in which action has been taken and the number of cases still pending along with the reasons for the same; and**
- (d) the action taken by the Government thereto?**

A N S W E R

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, NEW & RENEWABLE ENERGY AND THE MINISTER OF STATE FOR SKILL DEVELOPMENT & ENTREPRENEURSHIP

(SHRI R.K. SINGH)

(a) to (d) : An incident of breaching of ash pond of Bokaro Thermal Power Station (BTPS) at Bokaro came to notice on 12.09.2019. A fact finding committee consisting of Executive Director Level Officers of DVC was formed to investigate the issue and to submit a report. Thereafter, a high level committee of DVC Board Members comprising of Member- Secretary & Member (Technical) and an external expert i.e. Member (Thermal), Central Electricity Authority (CEA) was formed. The high level committee found certain lapses by some officers. Disciplinary proceedings against these officers have been initiated as per extant rules.
